

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.188/241//HDB/2016
NAME OF THE COMPANY	Sri Vijaya Gayathri Cold Storage Private Limited & (04) Others
NAME OF THE PETITIONER(S)	Nelakuditi Hari Krishna
NAME OF THE RESPONDENT(S)	Sri Vijaya Gayathri Cold Storage Private Limited & (04) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V.A.S. Ravi Prasad for V. R. Arul	Advocate	pravinprasad@rediffmail.com 9440234034	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R-2	PCS	9849056652	[Signature]

Heard Shri. D.V.A.S. Ravi Prasad learned counsel for the petitioner and Shri. S. Chidambaram learned PCS for the respondent-2 and he undertakes to file vakalat for respondent Nos.2 to 4 and requests time. Post the case on 26.10.2017.

[Signature]
Member (Technical)

[Signature]
Member (Judicial)